



Allahabad Bench

C P No. 299/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2019

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272 of Companies Act

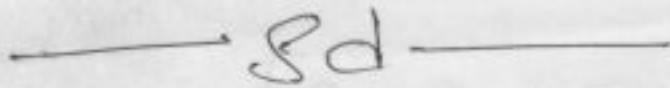
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv	Petitioner	
2.	Palash Agarwal	Adv	Respondent	

CP NO.299/ALD/2018

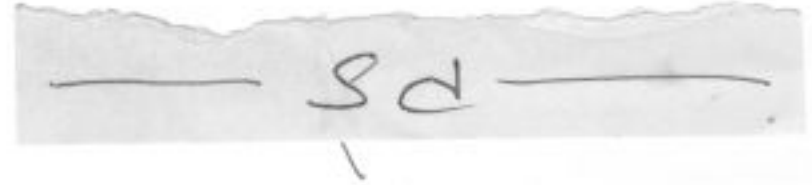
Sh. Krishna Dev Vyas, Advocate for petitioner and Sh. Palash Agarwal, Advocate for respondent are present.

At the request of learned counsel for both the parties, list the matter on 19th September, 2019.

Dated: 20.08.2019



SAROJ RAJWARE
MEMBER (T)



A.R.K. SINHA
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)